

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/2659 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Bijay Lashmi Boruah,
Principal Judge, Family Court,
Dhubri.

Dated Guwahati the ^{nt} 21 April, 2022.

Sub: **Casual leave.**

Ref:- Letter No. FC.XII-1/2019/197/E dated the 18th April, 2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 25.04.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 23.04.2022 till the morning of 26.04.2022**, has been granted. The Counsellor, Family Court, Dhubri shall remain in charge of the Family Court, Dhubri in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/2660/A, dated , 21-04-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)